


NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION :

S.No.	Name (in Capital)	Represented by	Signature
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1.	Gowri. V for R. VIDHYASHANKAR	RESPONDENTS	
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2.	ROHAN RATASEKARAN for RATAGOPAL & RAGHUNATHAN Advocates	Counsel for Applicants 1-4	
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ORDER

Counsel representing both sides are present. Counsel for petitioner sought time for submitting arguments. Time extended at request. Put up on 10.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)